

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 13th February, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT			
1.	M.A. No.702/2018 IN Appeal No. 68/2018 (M.A. No.703/2018)	Paryavaran Bachav Samiti Vs. M/s Ultratech Cement Limited & Ors.	Mr. Srivastava Naved & Mr. Parashar, Advs for Applicant Mr. Narinder Pal Singh & Ms. Vanita Bhargava, Adv. for R-1 Mr. Tushar Mehta, ASG with Mr. Parth Bhatt, Adv. for State of Gujarat Mr. A. K. Prasad, Adv. for R-4 Mr. Divya Prakash Pande, Adv. for MoEF
FOR ADMISSION			
2.	Appeal No. 02/2019 (I.A. No. 95/2019)	R. Sreedhar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
3.	M.A. No. 22/2019 IN Original Application No. 487/2015	Bharat Jhunjunwala & Ors. Vs. Inland Waterways Authority of India & Ors.	Mr. Divya Prakash Pande, Adv. for Applicant
AFTER NOTICE			
4.	Original Application No. 665/2018	Spandana Jana Sewa Samaste Vs. State of Karnataka	Mr. Devraj Ashok, Adv. for State of Karnataka
FOR COMPLETION OF PLEADINGS			
5.	Execution Application No. 18/2017 IN O.A. No. 16/2014 (I.A. No. 96/2019)	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. R. Venkata Raman, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-5 Ms. Jagriti Singh, Adv. for R-6 & 19 Mr. Vishwajit Singh, Adv. for GNN Mr. Rajkumar, Adv. for CPCB Mr. Sudhir Kulshreshtha, Adv. Mr. Ajay Jain, Adv. for GNCTD Mr. Mohit Singh, Adv. for R-7 Mr. Anuj Kumar Sharma, Adv. for R-9 Mr. Sumer Singh, Adv. for R-10 Mr. Nitesh Sachdeva, Adv. for R-12 Mr. Pawan Upadhyay, Adv. for R-13 Mr. Etisha Srivastav, Adv. for R-14 Mr. Naveen Kumar, Adv. for R-20 Mr. Nikhil Nayyar, Adv. Mr. Tushar Agarwal, Adv. Mr. Rachit Mittal, Adv. for GDA P & A Law Offices, Adv.

6.	Original Application No. 53/2018 (M.A. No. 139/2018)	Hukma Ram & Ors. Vs. The Member Secretary & Ors.	Mr. Sunil Joshi & Mr. Avin Chhangani, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Arvind Soni, Adv. for R-3 to 5
7.	Original Application No. 316/2018 (I.A. No. 53/2019)	Shri Damiao Teles Vs. Goa Tourism Development Corporation Ltd. & Ors.	Mr. Nigel Costa Frias & Mr. Vishal Sawant, Adv. for Applicant Mr. Jai Dehadrai, Adv. for R-1 & 3 Ms. Shivangini Gupta, Adv.
8.	Original Application No. 346/2018	Gulam Nabi & Ors. Vs. State of J & K & Ors.	Mr. Vikash Sharma, Adv. for Applicant Mr. G. M. Kawoosa, Adv. for State of JK & PCB Mr. Keshav Ranjan, Adv. for Konkar Railway Mr. Om Prakash, Adv. for Railways Mr. Arjun Syal, Adv. for R-5 Mr. M. Ram Babu, Adv. for R-6 Ms. Rishi Agrawala, Adv. for R-7 Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Sapan Kumar Mishra, Adv. for R-10 Mr. Keshav Ranjan, Adv. for R-12
9.	Original Application No. 380/2018	Park Avenue Plot Holders Welfare Society & Anr. Vs. Union of India & Ors.	Mr. Raman Yadav, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF & CC Mr. Rajkumar, Adv. for CPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Rachit Mittal, Adv. for R-5 & 7 Mr. Sanchit Garg, Adv. for R-8 & 9 Mr. Anoop Kumar, CTCP
10.	M.A. No. 1790/2018 IN Execution Application No. 18/2018 IN O.A. No. 98/2017	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person Ms. Puja Kalra, Adv. for SDMC Mr. Akhil Tomar, Adv. for R-4 Ms. Sakshi Popli, Adv. for DJB
FOR HEARING			
11.	Original Application No. 324/2015 (M.A. No. 184/2016 & M.A. No. 467/2016) WITH	Jubair & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1, 3 & 6 Mr. Bhanwar Pal Singh Jadon, Adv. Mr. S. P. Singh, Sr. Adv. with Ms. Radhika Dwivedi, Adv. for R-5 Ms. Shashi Juneja, Adv. for R-4 Mr. Pradeep Misra, Adv. for UPPCB Mr. Dhruv Pal, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Rajkumar, Adv. for CPCB
12.	Original Application No. 85/2016 (M.A. No. 436/2016)	Irfan Aleem Vs. Meem Agro Foods Pvt. Ltd. & Ors.	Mr. Imran Azeem, Adv. for Applicant Mr. S. P. Singh, Sr. Adv. with Ms. Radhika Dwivedi, Adv., for R-1 Mr. Ankit Verma, Adv. for State of U.P. Mr. Syed Rehan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Rajkumar, Adv. for CPCB

13.	Execution Application No. 09/2016 IN O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. Rajesh Raina, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. for UOI Mr. Pradeep Mishra, Adv. for UPPCB Ms. Reena Singh, Adv. Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. Mr. Vishwajit Singh & Mr. Raman Yadav, Adv. for GNN Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Agarwal, Adv. for GDA Mr. Dinesh Jindal, LO for DPCC
14.	Execution Application No. 38/2017 (M.A. No. 1339/2017) IN O.A. No. 180/2015	Sushil Raghav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Saxid Marzook Bafaki, Adv. for R-1 Mr. Vinayak Gupta, Adv. for MoEF Mr. Raman Yadav, Adv. for R-6 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Bhanwar Pal Singh Jadon, Adv. for UP Dr. Indira Pratap Singh, Adv. for UPHDB Mr. Rajkumar, Adv. for CPCB Mr. Vishwajeet Singh, Adv. for R-7 Mr. Dinesh Jindal, LO for DPCC
15.	Original Application No. 391/2016 (Earlier Application No. 49/2015 (SZ))	M/s A. Purushottam Chitrapur Vs. Union of India & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Applicant Mr. Atin Shankar Rastogi, Adv. for MoEF Mr. Devraj Ashok, Adv. for State of Karnataka Mr. A. K. Prasad, Adv. for R-4 & 5 Mr. Naveen R. Nath, Adv. for R-10 Mr. S. R. Rajagopal, Adv. for R-13 to 15
16.	Original Application No. 107/2017	Sree Kottam Tulasi Reddy Memorial Educational Society Vs. M/s. S. N. S. Starch Limited & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Applicant Mr. A. D. N. Rao, Adv. for R-1 Mr. Nikhil Nayyar, Adv. for R-2 Mr. P. Venkat Reddy, Adv. for R-3
17.	Original Application No. 464/2017	Khushi Sewa Sanstha Vs. The State (Govt. of NCT of Delhi) & Ors.	Mr. Alamgir & Mr. Mohammad, Shadam, Adv. for Applicant Mr. Ajay Jain, Adv. for GNCTD Ms. Priyanka Swami, Adv. for State of UP Mr. B. V. Niren, Adv. for CGSC Mr. Ravindra Kumar, Adv. for Noida Ms. Puja Kalra, Adv. for SDMC Mr. Dinesh Jindal, LO for DPCC Mr. Sameer Abhyankar, Adv.
18.	Original Application No. 546/2017	Satyapal & Ors. Vs. Ministry of Environment and Forest and Climate Change & Ors.	Mr. Anurag Ojha, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Manish Kumar, Adv. for State of HP Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 & 8 Mr. Sanchar Anand, Adv. for R-7

19.	Original Application No. 651/2017	Ummed Ali & Anr. Vs. M/s International Agro Foods & Ors.	Mr. Anuj Bhandari, Adv. for Applicant Mr. M. Z.Choudhary & Mr. S.A. Zaidi, Advs. Mr. Rajkumar, Adv. for CPCB Mr. Rachit Mittal, Adv. for GDA Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharati, Adv. for UP Mr. I. K. Kapila, Adv. for R-8 Ms. Antima Ashok Bazaz, Adv.
20.	Original Application No. 733/2017 (M.A. No. 1404/2017 & M.A. No. 1215/2018)	Kamal Vs. National Capital Region Planning Board & Ors.	Mr. Dhananjay Garg & Pradeep Kumar, Advs. for Applicant Mr. D. N. Goburdhan, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. for R-2&8 Mr. Yagyawalkya Singh, Adv. for GDA Ms. Pinky Anand, Sr. Adv. with Ms. Priya Puri, Adv. for IOCL Mr. Pradeep Misra, Adv. for R-9 Dr. Sandeep Singh, Adv. for State of UP
21.	Original Application No. 217/2018 (M.A. No. 1138/2018)	Jaya Thakur Vs. State of M.P. & Ors.	Mr. Brajesh Pandey, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Pinaki Misra, Sr. Adv. with Mr. Ajay Goyal, for R-6 Mr. Rajul Srivastav, Adv. for MPPCB
22.	Original Application No. 378/2018 (M.A. No. 1507/2018)	M/s Tube Investments of India Limited Vs. Telangana State Pollution Control Board & Ors.	Mr. S. Aravindh & Mr. R. Saravanan, Advs. for Applicant Mr. Nikhil Nayyar, Adv. for R-1 & 2 Mr. P. Venkat Reddy, Adv. for R-3 Mr. M. S. Kalra, Adv. for R-4 & 5
23.	Original Application No. 401/2018 (M.A. No. 928/2018 & M.A. No. 1649/2018)	Praveen & Anr. Vs. MoEF & CC & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Mayank Pandey, Adv. for R-8 Mr. Ankit Verma, Adv. for State of UP Mr. Vibhav Misra, Adv. Mr. Mayank Pandey, Adv. for R-8
CASES AT SR. NO. 24 & 25 WILL BE TAKEN-UP ON 06.03.2019 FOR HEARING			
24.	Original Application No. 366/2018 (M.A. No. 1780/2018)	Banni Pashu Uchherak Maldhari Sangthan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Eisha Krishn, Advs. for Applicant Mr. Gigi C. George, Adv. for R-1 Mr. Tushar Mehta, ASG with Mr. Parth Bhatt, Advs. for R-2 to 6 Mr. Malak Bhatt, Adv. for R-7 to 10 Mr. Anuj Berry, Adv.
25.	Original Application No. 436/2018	Rashtriya Manvadhikar Sanrakshan Parishad Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 8 Mr. Abhishek Maratha, Adv. for R-9 Mr. Balendu Shekhar, Adv. for CPCB

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